NATIONAL COMPANY LAW TRIBUNA CHANDIGARH BENCH, CHANDIGARH

CA No. 07/2018 IN CP No. 265/Chd/Pb/2017 a/w Caveat No. 07/2017

In the matter of:

Mr. Kamaljit Singh Toor ...Petitioner

Versus

Teg Bahadur Hire Purchase Pvt. Ltd. & Ors.Respondents

Present: Mr. Deepankur Sharma, Advocate for the petitioner.

CA No. 07/2018

No ground is made out for early hearing of the case which has already been fixed for 16.02.2018. The instant application is, therefore, rejected. The petitioner may, however, move appropriate application, if need be.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

January 09, 2018